

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/222/2016

NAME OF THE PETITIONER(S) : S. Ramesh

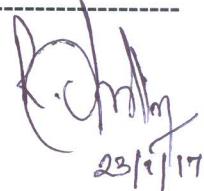
NAME OF THE RESPONDENT(S) : The South Travancore Hindu College Association & 2 others

UNDER SECTION : 111

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. R. ANAND KUMAR COUNSEL FOR PETITIONER



23/1/17

ORDER

Shri R Anand Kumar, counsel for petitioner present. Counsel representing the respondents are called absent. No representation. Even on the last date of hearing on 5.1.2017, there was no representation on behalf of respondents. It appears that they are not evincing any interest to proceed with this matter. Respondents are set ex parte. The matter is posted for final arguments. Put up on 09.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)